

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 239  
TO BE ANSWERED ON 05.02.2024**

**SET UP OF SCHOOLS FOR CHILD LABOUR**

**†239. SHRI MALOOK NAGAR:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the State-wise and year-wise number of Central Child Labour Schools set up in the country so far since the inception of the National Child Labour Project; and**
- (b) the details of funds allocated and spent under the said project along with achievements made thereunder, State/year-wise?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a): The Ministry of Labour & Employment had implemented the National Child Labour Project (NCLP) Scheme for rehabilitation of child labourers through District Project Societies under the chairmanship of the District Magistrate since inception of the Scheme in 1988. Under the NCLP scheme, the children in the age group of 9-14 years are rescued / withdrawn from work and enrolled in the NCLP Special Training Centres (STCs), where they are provided with bridge education, vocational training, mid-day meal, stipend, health care, etc. before being mainstreamed into formal education system. NCLP scheme has now been subsumed under Samagara Shiksha Abhiyan (SSA) Scheme with effect from 01.04.2021. Henceforth, the rescued child labourers will be mainstreamed into formal education system through STC operational under SSA. At present, no Special Training Centres (STC) is functional under NCLP scheme.**

**No new STCs under NCLP Project have been approved after 31.03.2021. The number of districts in which Special Training Centres under NCLP Scheme were sanctioned since inception as on 31.03.2021 is at Annexure-I.**

**Contd..2/-**

**(b): The details of funds released under the NCLP scheme during 2020-21 to 2022-23 is at Annexure-II. As on 31.03.2023, around 14.3 lakh children were rescued/withdrawn from work, rehabilitated and mainstreamed under National Child Labour Project (NCLP) Scheme since inception of the Scheme.**

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 239 FOR 05.02.2024 BY SHRI MALOOK NAGAR REGARDING SET UP OF SCHOOLS FOR CHILD LABOUR**

Number of Districts in which Special Training Centres were sanctioned under NCLP Scheme since inception as on 31.03.2021

Sl. No.	Name of State	No. of Sanctioned NCLP Districts
1.	Andhra Pradesh	13
2.	Assam	5
3.	Bihar	24
4.	Chhattisgarh	8
5.	Gujarat	9
6.	Haryana	3
7.	Jammu & Kashmir	3
8.	Jharkhand	8
9.	Karnataka	17
10.	Madhya Pradesh	22
11.	Maharashtra	18
12.	Nagaland	1
13.	Odisha	24
14.	Punjab	3
15.	Rajasthan	27
16.	Tamil Nadu	18
17.	Telangana	31
18.	Uttar Pradesh	56
19.	Uttarakhand	13
20.	West Bengal	20
21.	Delhi	1
	<b>Total</b>	<b>324</b>

**Annexure –II****ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 239 FOR 05.02.2024 BY SHRI MALOOK NAGAR REGARDING SET UP OF SCHOOLS FOR CHILD LABOUR**

Grant Released under National Child Labour Project Scheme, State-wise, during 2020-21 to 2022-23:

( Rs. In Lakhs)

<b>Sl. No.</b>	<b>Name of State</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>
1	Andhra Pradesh	306.29	32.01	116.37
2	Assam	49.64	81.10	140.68
3	Chhattisgarh	0	0	0
4	Gujarat	61.36	12.23	0
5	Haryana	116.83	34.79	0
6	Jammu & Kashmir	32.48	0	12.70
7	Jharkhand	177.42	0	60.73
8	Karnataka	82.74	7.53	18.14
9	Madhya Pradesh	363.41	143.29	236.50
10	Maharashtra	931.49	196.53	102.54
11	Nagaland	0	0	0
12	Odisha	115.16	236.66	57.24
13	Punjab	206.41	317.35	37.53
14	Rajasthan	124.19	16.64	0.64
15	Tamil Nadu	482.00	323.45	184.74
16	Telangana	152.86	71.56	94.65
17	Uttar Pradesh	433.83	137.70	99.91
18	Uttarakhand	0	0	0
19	West Bengal	463.37	203.10	424.26

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